

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – TRAINING PROGRAMMES – XIII Professional Advancement Course for newly promoted 33 District and Sessions Judges for two weeks from 18.04.2016 to 30.04.2016 at Andhra Pradesh Judicial Academy, Secunderabad – Exemption of Sri B.Rajasekhar, III Member, Tribunal for Disciplinary Proceedings, Hyderabad, from undergoing the remaining training programme at A.P. Judicial Academy, Secunderabad from 21.04.2016 – **ORDERS – ISSUED.**

READ: 1. Letters ROC No. 192/2016/APJA-Sec'bad, dated 10.03.2016 and 31.03.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.
2. High Court's Proceedings ROC.No.2100/2016-B.Spl., dated 02.04.2016.

ORDER ROC.NO.2100/2016-B.SPL., DATED: 20.04.2016

The High Court is pleased to pass the following Orders:-

Sri B.Rajasekhar, III Member, Tribunal for Disciplinary Proceedings, Hyderabad, who is presently undergoing XIII Professional Advancement Course for two weeks from 18.04.2016 to 30.04.2016 at Andhra Pradesh Judicial Academy, Secunderabad, is hereby exempted from undergoing the remaining training programme at A.P. Judicial Academy, Secunderabad from 21.04.2016, since the officer is deputed to work in High Court of Judicature at Hyderabad.



REGISTRAR (VIGILANCE)

To

1. Sri B.Rajasekhar, III Member, Tribunal for Disciplinary Proceedings, Hyderabad (now undergoing training at A.P. Judicial Academy, Secunderabad).
 2. The Central Project Coordinator, High Court of Judicature at Hyderabad (With a request to direct the concerned to upload the proceedings in the High Court's website).
 3. The Director, A.P. Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The XI Addl. Chief Judge, City Civil Court, Hyderabad.
 6. The Pay and Accounts Officer, Hyderabad.
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